

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 30 OF 2016 &**  
**IA NOS. 82 & 83 OF 2016**

**Dated: 19<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Vedanta Ltd.**

**.....Appellant (s)**

**Versus**

**Odisha Electricity Regulatory Comm. & Ors.**

**.....Respondent (s)**

**APPEAL NO. 31 OF 2016 &**  
**IA NOS. 84 & 85 OF 2016**

**M/s. Vedanta Ltd.**

**.....Appellant (s)**

**Versus**

**Odisha Electricity Regulatory Comm. & Ors.**

**.....Respondent (s)**

Counsel for the Appellant(s)

:

Mr. Hemant Singh  
Mr. Piyash Singh

Counsel for the Respondent (s)

:

Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1

Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza for R-2

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R-3 & R-4

**ORDER**

Learned counsel for the respondents may file reply on or before 17.06.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 04.07.2016 after serving copy on the other side.

It is represented that these appeals are connected to Appeal Nos. 140 of 2015 & 283 of 2014.

List these matters on **04.08.2016**. Tag to Appeal Nos. 140 of 2015 & 283 of 2014.

**(I.J. Kapoor )**  
**Technical Member**

ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**